

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 229 of 2012 &
IA No. 368 of 2012**

Dated: 5th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

**Reliance Infrastructure Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. J.J. Bhatt, Sr. Adv.

**Counsel for the Respondent(s): Mr. Krishnan Venugopal, Sr. Adv.
Mr. Arijeet Kumar Lala
Mr. Buddy A. Ranganadhan
Mr. Anusha Nagarajan
Mr. Gaurav Raj for R.2**

ORDER

Post the matter for further hearing on **06.02.2013 at 12.30**
p.m.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk